

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1197  
TO BE ANSWERED ON 25.11.2019**

**DISPOSAL OF CASES RELATING TO PROVIDENT FUND**

**†1197. SHRI JAI PRAKASH:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to make any effective law for timely disposal of cases relating to provident fund on the lines of Income Tax Department;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (c): Yes, Sir. The Proposal is at pre-legislative stage.**

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